

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

MONDAY, 20th MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 4 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 177 - 202 were listed.

Questions Nos. 181, 182, 183, 184, 185, 186, 187, 189 and 190 were taken up and disposed off.

2. Call Attention Notice:

Shri Diosstarness Jyndiang, MLA called the attention of the Minister in-charge Public Works (Roads) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the "U Nongsain Hima" dated 2nd March, 2017 under the caption "*Kyrpad pynbeir noh ia ka surok, palat 20 ngut ki briew kilo lap ha kane kajuh ka 'khunbah'*".

Shri M.M. Danggo, Minister PWD (R) replied.

3. Placing of Statement:

Shri Ronnie V. Lyngdoh, Minister in-charge Soil and Water Conservation placed Statement relating to Starred Question No.146 replied on 16th March, 2017.

4. Report of the Privileges Committee:

Shri Saleng A. Sangma, MLA & Chairman of the Privileges Committee moved that the Report of the Privileges Committee presented in the House on 16th March, 2017 be taken into consideration and adopted by the House under Rule 165, Rule 171 and Rule 172 the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly. The Report of the Privileges Committee was taken into consideration and adopted by the House.

The Hon'ble Speaker gave a ruling that Shri Zenithsky J. Sangma be summoned to the august House and be reprimanded at the Bar of the House on 23rd March, 2017 as provided under Rule 171 and Rule 172 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, a warrant of arrest be issued and the Department concerned was directed to serve the warrant of arrest and bring Shri Zenithsky J. Sangma to the august House on 23rd March, 2017.

5. Introduction of Bill:

Smti Roshan Warjri, Minister in-charge Higher and Technical Education introduced the University of Technology and Management (Amendment) Bill, 2017.

The Bill was introduced with the leave of the House.

6. General Discussion on the Budget:

Dr. Jemino Mawthoh continued with his speech.

Other Hon'ble Members who participated were Shri T.W. Chyne, Shri John Leslee K. Sangma, Shri Paul Lyngdoh, Shri Hopeful Bamon, Shri Saleng A. Sangma, Shri Embhahlang Syiemlieh, Shri Metbah Lyngdoh and Shri Pynshngainlang Syiem.

(The House was adjourned for 10 minutes)

(At 2 P.m.)

Dr. Mukul M. Sangma, Chief Minister in-charge Finance replied on the Budget discussion. After the reply of the Chief Minister, Dr. Donkumar Roy, Leader of Opposition sought clarification, and the Chief Minister replied.

7. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 21st March, 2017.

*Shillong,
The 20th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*